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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/5/2016  
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD  
UNDER SECTION : 14(1)

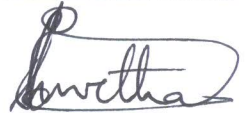
S.No. NAME (IN CAPITAL)  
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

① TK Bhaskar  
Priyadarshini N  
Shweeta Vasudevan  
Keerthi Krishna

counsel for  
objector



② Mr. T.S. Raman  
Mr. Murali Ananthasivan  
Mr. Thiruganah Kannaiah

Sr. Counsel  
Advocates } For the  
Company



3. K. GOWTHAM KUMAR

COUNSEL FOR OBJECTOR & LIT

4. T.S. Raman

Counsel for  
Objector (creditor)



### **ORDER**

Shri T S Raman, counsel for petitioner present. Counsels for objectors, Shri T K Bhaskar (for 2 shareholders), Shri K Gowtham Kumar (2 shareholders) and Shri T R Ramesh (objector/creditor) are present. Copy of the rejoinder is to be given to the objector/creditor. The objector for two shareholders has also filed his objections, copy of which is served to the other side. The same is taken on record subject to the verification by the Registry. Counsel for petitioner is directed to file reply to the objections filed by counsel for two shareholders and serve a copy of the same to the other side. The matter is posted for final arguments. It is also submitted by the counsels that the other applications, CP-9/2016 and CP-10/2016 will also be taken up for arguments alongwith this matter. Put up on **02.02.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)